

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/65(CHE)/2022
NAME OF THE PETITIONER : RD.Ramasamy
NAME OF THE RESPONDENT(S) : Madras Race Club
UNDER SECTION : Sec 241 of CA, 2013

ORDER

Ld. Counsel Ms.Bavatharani for the Petitioner. Ld. Counsel Ms.Ragha Sudha for the Respondent.

In this case Hon'ble NCLAT vide order dated 01.04.2024 stayed the order of NCLT dated 09.01.2024 in CP(CA)64 of 2022. The case is coming up for hearing before Hon'ble NCLAT on 12.07.2024.

List the matter for hearing on **31.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk